

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3657
TO BE ANSWERED ON 07.12.2016**

INDIAN RAILWAYS WORKS MANUAL

**3657. SHRI SANJAY DHOTRE:
DR. SATYAPAL SINGH:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the cases of violation of provisions of Indian Railways Works Manual in management, review, monitoring and maintenance of land, buildings, roads and other property have come to the notice of the Government during each of the last three years and the current year and if so, the details thereof, zone-wise and the reasons therefor;**
- (b) the present status of such cases;**
- (c) whether the Government has provided adequate funds for repair and maintenance of Railways roads, institutions and buildings during the last three years and if so, the details thereof, zone-wise and if not, the reasons therefor;**
- (d) the details of the financial support received by the Railways from private players for repair and maintenance of roads, institutions and buildings during the said period, zone-wise; and**
- (e) the other steps taken by the Government in this direction?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) References in this regard are received from various sources at sub-divisional Office/Divisional Office/ Zonal Railway

Headquarters and in the Ministry from time to time. Receipt of such references is a continuous process. As such, centralized compendium of the same is not maintained. After examination of the issues mentioned in the references, Railways take action as appropriate depending upon availability of the resources.

(c) Details of funds allotted for repair and maintenance of Railways roads, institutions and buildings during the last three years are appended.

(d) & (e) Railways do not take any financial assistance from private players. Railways maintain and repair their roads, institutions and buildings through their own funds. However, recently instructions have been issued for grant of 'No Objection Certificate' (NOC) to local bodies/State Governments for major repairs/improvement of roads and footpaths at their own cost in Railway land/premises.

APPENDIX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3657 BY SHRI SANJAY DHOTRE, DR.SATYAPAL SINGH AND SHRI BHARTRUHARI MAHTAB TO BE ANSWERED IN LOK SABHA ON 07.12.2016 REGARDING INDIAN RAILWAYS WORKS MANUAL

(c) Zone wise details of fund allotted for repair and maintenance of Railways roads, institutions and buildings during the last three years are as under:

<i>(Fig. in thousands of ₹)</i>			
ZONAL RAILWAY	2014-15	2015-16	2016-17
CENTRAL	2512303	2626569	3096827
EASTERN	1277621	1527560	1783368
NORTHERN	2603677	3018808	3524055
NORTH EASTERN	904371	889584	1121423
NORTHEAST FRONTIER	1658845	1741257	2121998
SOUTHERN	1793595	1971085	2315704
SOUTH CENTRAL	2565332	2536822	2912697
SOUTH EASTERN	1712272	1837999	2391565
WESTERN	2188099	2447773	2861121
EAST CENTRAL	1012595	1392526	1667521
EAST COAST	1528132	1707310	1830060
NORTH CENTRAL	1008548	973208	1157204
NORTH WESTERN	823109	1082014	1329630
SOUTH EAST CENTRAL	928172	1021137	1191840
SOUTH WESTERN	721558	906856	1021393
WEST CENTRAL	1211791	1342530	1611245
Metro	60888	82860	93157
Total	24510908	27105898	32030808
